

PRINCIPAL BENCH  
NEW DELHI

C.P NO.  
CA NO.CA(CAA)-36(PB)/2017

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S.K. Mohapatra  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE COMPANY: Gamma gaana Limited And Times Internet Limited

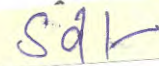
SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	ABMISMEK SETH	ADV	Petitioners	

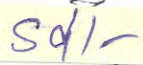
ORDER

Learned counsel for the petitioner after arguing the case for some time has requested that a week's time be given to the petitioner to furnish details of the transferee company in respect of number of shareholders, secured creditors and unsecured creditors. It shall also be disclosed how the statutory provisions are sought to be complied with while seeking dispensing with the holdings of the meetings of the transferee company.

List on 15.05.2017.

  
(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (TECHNICAL)

01.05.2017

Vineet